

**MINISTRY OF FINANCE**  
**(Department of Revenue)**  
**(CENTRAL BOARD OF DIRECT TAXES)**  
**NOTIFICATION**

New Delhi, the 31st March, 2021

**(Income-tax)**

**S.O. 1434(E).**—In exercise of the powers conferred by sub-sections (1), (2) and (5) of section 120 of the Income-tax Act, 1961 (43 of 1961) (hereinafter referred to as the said Act), the Central Board of Direct Taxes hereby directs that the Income-tax Authorities of the National Faceless Assessment Centre (hereinafter referred to as the NaFAC) specified in Column (2) of the Schedule below, having its headquarters at the place mentioned in Column (3) of the said Schedule, shall exercise the powers and functions of Assessing Officer concurrently, to facilitate the conduct of Faceless Assessment proceedings under section 144B of the said Act, in respect of all persons or class of persons, or incomes or class of incomes, or cases or class of cases in the territory of India, excluding the persons or class of persons, or incomes or class of incomes, or cases or class of cases covered by the Notification No.57/2014 bearing S.O. 2814 (E) dated the 3<sup>rd</sup> November, 2014 published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii) or by the Notification No. 70/2014 bearing S.O. 2915 (E) dated the 13<sup>th</sup> November, 2014 published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii):

**SCHEDULE**

<b>S. No.</b>	<b>Income-tax Authority</b>	<b>Headquarters</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Principal Chief Commissioner of Income-tax (NaFAC), Delhi	Delhi
2.	Income-tax Officer (NaFAC)(HQ), Office of the Principal Chief Commissioner of Income-tax (NaFAC), Delhi.	Delhi
3.	Commissioner of Income-tax (NaFAC)-1, Delhi	Delhi
4.	Income-tax Officer (NaFAC) (HQ), Office of the Commissioner of Income-tax (NaFAC)-1, Delhi	Delhi
5.	Additional / Joint Commissioner of Income-tax (NaFAC)-1(1), Delhi.	Delhi
6.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-1(1)(1), Delhi.	Delhi
7.	Deputy / Assistant Commissioner of Income-tax (NaFAC)-1(1)(2), Delhi.	Delhi
8.	Additional / Joint Commissioner of Income-tax (NaFAC)-1(2), Delhi.	Delhi
9.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-1(2)(1), Delhi.	Delhi
10.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-1(2)(2), Delhi.	Delhi
11.	Commissioner of Income-tax (NaFAC)-2, Delhi	Delhi

12.	Income-tax Officer (NaFAC) (HQ), Office of the Commissioner of Income-tax (NaFAC)-2, Delhi	Delhi
13.	Additional / Joint Commissioner of Income-tax (NaFAC)-2(1), Delhi.	Delhi
14.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-2(1)(1), Delhi.	Delhi
15.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-2(1)(2), Delhi.	Delhi
16.	Additional / Joint Commissioner of Income-tax (NaFAC)-2(2), Delhi.	Delhi
17.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-2(2)(1), Delhi.	Delhi
18.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-2(2)(2), Delhi.	Delhi
19.	Commissioner of Income-tax (NaFAC)-3, Delhi	Delhi
20.	Income-tax Officer (NaFAC) (HQ), Office of the Commissioner of Income-tax (NaFAC)-3, Delhi	Delhi
21.	Additional / Joint Commissioner of Income-tax (NaFAC)-3(1), Delhi.	Delhi
22.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-3(1)(1), Delhi.	Delhi
23.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-3(1)(2), Delhi.	Delhi
24.	Additional / Joint Commissioner of Income-tax (NaFAC)-3(2), Delhi.	Delhi
25.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-3(2)(1), Delhi.	Delhi
26.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-3(2)(2), Delhi.	Delhi
27.	Commissioner of Income-tax (NaFAC)-4, Delhi	Delhi
28.	Income-tax Officer (NaFAC)(HQ), Office of the Commissioner of Income-tax (NaFAC)-4, Delhi	Delhi
29.	Additional / Joint Commissioner of Income-tax (NaFAC)-4(1), Delhi.	Delhi
30.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-4(1)(1), Delhi.	Delhi
31.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-4(1)(2), Delhi.	Delhi
32.	Additional / Joint Commissioner of Income-tax (NaFAC)-4(2), Delhi.	Delhi
33.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-4(2)(1), Delhi.	Delhi
34.	Deputy / Assistant Commissioner of Income-tax(NaFAC)-4(2)(2), Delhi.	Delhi

2. This notification shall come into force with effect from the 1<sup>st</sup> day of April, 2021.

[Notification No. 22/2021/F. No. 187/3/2020-ITA-I]

PRAJNA PARAMITA, Director